

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 105
(IB)-1825(PB)/2019

IN THE MATTER OF:

Small Industries Development Bank of India ... **Applicant / Petitioner**
Vs
M/s. Radhay Sham Tandon Manufacturing ... **Respondent**
Pvt Ltd.

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 06.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mr. Sanjeev Bindal Adv.

ORDER

I.A. No. 3915/2020

The application being filed by the Resolution Professional seeking extension of 90 days, on being satisfied the grounds mentioned in the application, same is hereby allowed extending CIRP period for 90 days w.e.f. 15.08.2020.

Accordingly, this application is allowed.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)